M.P. 47/2004. IN O.A. 634/2001. 23/1/2004.

HON'BLE SHRI S.P. ARYA, MEMBER(A)

For applicant Shri G.S. Sikarwar. None for the respondents. Heard.

M.P. NO. 47/2004 has been filed by the applicant for extension of time for implementation of the judgment and order dated 4th July 2003 in 634/2001. M.P. is allowed. 4 weeks time is granted to for implementation of the judgment and order dated 4th July 2003.

M.P.NO: 47/2004 stands disposed of accordingly.

M(A)